

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 276 of 2015 &
IA Nos. 444 & 445 of 2015**

Dated: 7th December 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**West Bengal State Electricity Distribution Company Ltd. Appellant (s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent (s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Sakya Singh Chaudhuri
Mr. Avijeet Lala
Ms. Molshree Bhatnagar

Counsel for the Respondent(s) : Mr. M.G. Ramachandran and
Ms. Ranjitha Ramachandran for R-2
Mr. Jayanta Singh for POSOCO
Mr. M.Y. Deshmukh for MSETCL
Mr. Avinash Menon

ORDER

**IA No. 445 of 2015
(Appl. for stay)**

We have heard learned counsel for the parties.

Order is Reserved.

**(I.J. Kapoor)
Technical Member
ss/mk**

**(Justice Ranjana P. Desai)
Chairperson**